

12.10 hrs.

[English]

**STATEMENT REGARDING SWA-
DESHI COTTON MILLS CO. LTD.
(ACQUISITION AND TRANSFER
OF UNDERTAKINGS)
ORDINANCE**

[English]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1986.

12.10-1/2 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Need for directing the U.P. Government to grant fire arms licences to all those persons who require them for genuine reasons.

SHRI RAJ KUMAR RAI (Ghosi) : Mr. Speaker Sir, the issuing of fire arms licences has been banned in Uttar Pradesh, though the Home Ministry has issued instructions to the State Government to issue these licences as per their discretion. As a result of this there is a feeling of insecurity among law abiding citizens whose life and property is in danger, but do not have fire arms licences. On the other hand, the anti-social elements have unlicensed arms in a large number and they are fearlessly using them.

I am of the opinion that the issue of fire arms licences should be reduced and discretion be used in issuing them, but those who have a clean record should not be deprived of fire arms. I urge the Home Ministry to issue necessary instructions in this regard to the Uttar Pradesh Government.

- (ii) Demand for augmenting the capacity of transmitting stations in North Kerala

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore) : It would appear that the Information and Broadcasting Ministry has once again forgotten the Malabar region when deciding to expand the capacity of transmitters of All India Radio Stations in Kerala under the Seventh Five Year Plan. As of now, there are four Radio Stations in Kerala having a capacity of 10 K.W. at Trivandrum, 100 K.W. at Alleppey, 20K.W. at Trichur and 10 K.W. at Calicut.

The Calicut Radion Station with a 10 K.W. transmitter is the only station in the whole of Malabar area that consists of six districts with nearly half the population of entire Kerala.

It is understood that under the Seventh Plan, the 20 K.W. transmitter at Trichur is to be replaced by a 100 K.W. transmitter. Considering the proximity between Trichur and Alleppey, the latter already having a powerful transmitter, it would only be fair to concentrate expansion programmes in North Kerala. In order to ensure the best coverage, a 100 K.W. transmitter is essential in the Malabar region. It is therefore requested that the attention of the Government may be given to the expansion of the existing 10K.W. transmitter at Calicut or to the setting up of a more powerful transmitter at the proposed Radio Station at Cannanore.

[Translation]

- (iii) Need for adopting anti-pollution measures before allowing setting up of agro-based industries in the rural areas.

DR. PRABHAT KUMAR MISHRA (Janjgir) : Mr. Speaker Sir, 70 per cent of our country's population is dependant on agriculture and because of Government's liberal industrial policy, the medium farmers are facing a lot of hardships.

Because of the establishment of industrial units, the agriculture labourers are taking up